

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4185
ANSWERED ON:20.04.2000
WASHING AWAY OF EVIDENCE FROM HIJACKED PLANE
MADHAVRAO SCINDIA;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether attention of the Government has been drawn to the newsitem captioned `Forensic evidence on IC 814 lost` as appearing in The Hindustan Times dated February 14, 2000;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereon?

Answer

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

(a), (b) & (c) Yes, Sir. On arrival of the hijacked aircraft at Delhi Airport on 1st January, 2000, an anti-sabotage check was conducted by Bureau of Civil Aviation Security in association with the engineers of Indian Airlines and the aircraft was released to Indian Airlines on the same day. The aircraft was flown to its base i.e. Mumbai.